

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

New Delhi

No. 1/Judicial/Misc./TDSAT/2012

Dated: 10th February, 2023

NOTICE

It has been decided by the Competent Authority that the hearing of cases before the Hon'ble Tribunal fixed for 13th February, 2023 shall take place through virtual mode.


for Desk Officer

To,

1. Telecom Lawyers' Association, TDSAT
2. Registrar-cum Principal Secretary, TDSAT.
3. Registrar, TDSAT.
4. PPS to Hon'ble Chairperson, TDSAT.
5. PS to Hon'ble Member-I, TDSAT.
6. PS to Hon'ble Member-II, TDSAT.
7. PPS/PS/Court Master, TDSAT.
8. Notice Board.
9. TDSAT Website.